DIVISION BENCH
COURT - I

O-218

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/323(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	**REGISTRAR OF COMPANIES WEST BENGAL** **VS** **PADMINI JEWELLERS PRIVATE LIMITED**
UNDER SECTION	**SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY**

Appearances (via video conferencing/physically)
Mr.S.K.Tiwari,Adv.] For the petitioner
Mr.Jayesh Choradia,Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **06/10/2023.**

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member(Judicial)

PJ